

(2023) 01 MAN CK 0005
In the Manipur High Court
Case No : Writ Petition (C) No. 4 Of 2023

R.K Arun Singh & 4 Ors

APPELLANT

Vs

State Of Manipur & 5 Ors

RESPONDENT

Date of Decision : 05-01-2023

Acts Referred:

Citation : (2023) 01 MAN CK 0005

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : N. Jotendro, Abdul Baquee Khan, Nepolean

Judgement

Ahanthem Bimol Singh, J

Heard Mr. N. Jotendro, learned senior counsel assisted by Mr. Abdul Baquee Khan, learned counsel for the petitioner.

Issue notice returnable within three weeks.

Mr. Nepolean, learned GA enters appearance and accepts notice on behalf of the respondent Nos. 1 to 4, hence, no formal notice is called for in respect of the said respondents.

Petitioner is directed to take steps for service of notice upon the respondent Nos. 5 & 6 by speed post within one week.

List this case again on 30th January, 2023.

Prayer for passing interim order will be considered on the next date.